## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/551/IB/2017

NAME OF THE PETITONER

: DNEPRO ADVISORY PVT LTD

**UNDER SECTION** 

S.No. Name (in Capital)

Represented by Signature

Angrocast R. Subarria

PSHOPL MAGNETICE

(Responded)

(Responded)

ARVINDH PANDIAN, SENIOR ADVOCATE

2. FORA NANT MERAT HIA

FOR

T. Shrinihellian

APPLICANT

Tish

## **ORDER**

Counsels for both the parties are present. Matter is posted for arguments. Put up on 13.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk